

**GOVERNMENT OF MEGHALAYA
GENERAL ADMINISTRATION (A) DEPARTMENT**

Dated Shillong, the 22nd March, 2020

No. GAA/COVID/40/2020-Pt/1

ORDER

This is to bring to the notice of everyone concerned that no Government employee in the district including officers/ employees of line Departments and contractual staff shall leave the District without the permission of the Deputy Commissioner of the concerned District.

Further, every Government Employee will keep their mobile phones in 'switched on' mode and should be available for any emergency requirement at all times.

Non compliance of these instructions will be viewed seriously by the Government.

**Sd/-
Chief Secretary
Government of Meghalaya**


Memo No. GAA/COVID/40/2020-Pt/1-A

Dated Shillong, the 22nd March, 2020

Copy to:-

1. The Secretary to the Government of Meghalaya for kind information of the Hon'ble Governor.
2. The Private Secretary to the Chief Minister, Meghalaya for kind information of the Chief Minister.
3. The Private Secretary to the Deputy Chief Minister, Meghalaya for kind information of the Deputy Chief Minister.
4. The Private Secretary to the Health Minister, Meghalaya for kind information of the Health Minister.
5. The Private Secretary to all the Hon'ble Minister, Meghalaya for kind information of Hon'ble Minister.
6. The Private Secretary to the Chief Secretary, Meghalaya for kind information of the Chief Secretary.
7. The Additional Chief Secretaries/ Principal Secretaries/ Commissioners & Secretaries/ Secretaries of all the Departments, Government of Meghalaya.
8. The Director General of Police, Government of Meghalaya.
9. The Director, Information and Public Relations for wide publicity of the above notification.
10. The Director of Health Services (MI)/MCH&FW/Research), Meghalaya, Shillong.

11. The Director, Printing and Stationary, Shillong for publication of the notification in the Meghalaya Gazette.
12. The Secretary, Autonomous District Councils.
13. All Deputy Commissioners, Government of Meghalaya.
14. All Superintendents of Police, Government of Meghalaya.
15. The Chief Executive Officer, Municipal Board, Shillong/Jowai/Tura/Resubelpara.



**Special Officer to the Chief Secretary
Office of the Chief Secretary
Government of Meghalaya**